

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA NOS. 689 & 690 OF 2017 IN
DFR NO. 2384 OF 2017**

Dated: 25th September, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:

Surat Citizens' Council Trust

... Appellant(s)

Vs.

Gujarat Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Ankit Swarup

Counsel for the Respondent(s) : Mr. H. S. Jaggi
Mr. Hardik Luthra for R-2

ORDER

IA NOS. 689 & 690 OF 2017

(Applns. for leave to appeal and condonation of delay)

Issue notice to the Respondents returnable on 26.10.2017. Dasti, in addition, is permitted.

List the matter on **26.10.2017.**

**(I. J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**